

WORLD TRADE ORGANIZATION

G/TBT/N/IND/

Date_____

(##-####)

Committee on Technical Barriers to Trade

Original: English

NOTIFICATION

The following notification is being circulated in accordance with Article 10.6.

1.	Member to Agreement notifying: <u>INDIA</u> If applicable, name of local government involved (Articles 3.2 and 7.2): -
2.	Agency responsible: Food Safety and Standards Authority of India (FSSAI). Name and address (including telephone and fax numbers, e-mail and web-site addresses, if available) of agency or authority designated to handle comments regarding the notification shall be indicated if different from above:
3.	Notified under Article 2.9.2 [X], 2.10.1 [], 5.6.2 [X], 5.7.1 [], other:-
4.	Products covered (HS or CCCN where applicable, otherwise national tariff heading. ICS numbers may be provided in addition, where applicable): Food Products
5.	Title, number of pages and language(s) of the notified document: Draft Food Safety and Standards (Alcoholic Beverages) Amendment Regulations, 2022. (3 pages, in Hindi and English)
6.	Description of content: The Food Safety and Standards (Alcoholic Beverages) Amendment Regulations, 2022 specifying the definition & Single malt or Single grain whisky and voluntary labeling for energy content in K. Cal.
7.	Objective and rationale, including the nature of urgent problems where applicable: Food Safety and Standards Authority of India propose to revise the definition & Single malt or Single grain whisky and also propose a provision for voluntary labeling for energy content in K. Cal. to aware consumer about energy content of alcoholic beverages.
8.	Relevant documents: Draft available in Hindi and English. https://fssai.gov.in/notifications.php?notification=wto-tbt-notification
9.	Proposed date of adoption: Yet to be decided Proposed date of entry into force: Yet to be decided

10. Final date for comments: 60 days from the date of circulation of notification

11. Texts available from: National enquiry point [X] or address, telephone and fax numbers, e-mail and web-site addresses, if available of the other body:

Website of the Food Safety and Standards Authority of India, <http://www.fssai.gov.in>

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